

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF Goldenline Infrastructures Pvt. Ltd.

RELEVANT PARTICULARS	
1.	Name of corporate debtor Goldenline Infrastructures Pvt. Ltd.
2.	Date of incorporation of corporate debtor 22/08/2006
3.	Authority under which corporate debtor is incorporated / registered ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U70109DL2006PTC152320
5.	Address of the registered office and principal office (if any) of corporate debtor PLOT NO. 1, LOCAL SHOPPING CENTRE SHARDA NIKETAN, PITAMPURA, North West, NEW DELHI, Delhi, India, 110034
6.	Insolvency commencement date in respect of corporate debtor 17.05.2024
7.	Estimated date of closure of insolvency resolution process 13.11.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional Satyendra Prasad Khorania IBBI/IPA-002/IP-N00002/2016-17/10002
9.	Address and e-mail of the interim resolution professional, as registered with the Board 402, 4th Floor , O K Plus, D P Metro , Opp. Pillar No. 94 ,New Sanganer Road ,Jaipur, Rajasthan ,302019, e-mail: skhorania@live.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional 402, 4th Floor , O K Plus, D P Metro , Opp. Pillar No. 94 ,New Sanganer Road ,Jaipur, Rajasthan ,302019, e-mail: cirpgoldenline@gmail.com
11.	Last date for submission of claims 31.05.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Real Estate Allotees / Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) 1. Mr. Suresh Agrawal IBBI/IPA-002/IP-N00764/2018-2019/12417 2. Mr. Rajeev Sharma IBBI/IPA-001/IP-P00366/2017-2018/10695 3. Mr. Babu Lal Sharma IBBI/IPA-001/IP-P01151/2018-2019/11832

14.	(a) Relevant Forms and (b) Details of authorised representatives are available at	(a) Weblink: https://ibbi.gov.in/en/home/downloads (b) Same as mentioned at point no 13 above
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Goldenline Infrastructures Pvt. Ltd. on 17.05.2024.

The creditors of Goldenline Infrastructures Pvt. Ltd., are hereby called upon to submit their claims with proof on or before 31.05.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Satyendra P. Khorania
INTERIM RESOLUTION PROFESSIONAL
OF GOLDENLINE INFRASTRUCTURES PVT. LTD.
Reg. No. IBBI/IPA-002/IP-N00002/2016-17/10002
AFA No.: AA2/10002/02/101224/203107 & Valid upto-10.12.2024
E-mail- cirpgoldenline@gmail.com , skhorania@live.com

Date: 18.05.2024

Place: Jaipur